## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/12/2016

NAME OF THE PETITIONER(S)

: Roopa G Pai

NAME OF THE RESPONDENT(S)

: Sterlite Industries (India) Limited & Another

**UNDER SECTION** 

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

NIIC MARAM Ler Restant

N.V. PRAKASIA COURSEL LOI PRAILIOR

SAMMAL S AVAKEU SCZ

ASSOCIATES

## **ORDER**

Mr. N.V. Prakash, Counsel for Petitioner present. Practicing Company Secretary representing R-1 present and he prayed time for seeking interim stay from the Honourable High Court. At request, time is enlarged. Put up on 27.07.2017.

( - virager den. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEE TARIO) MEMBER (JUDICIAL)